NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.22/9/AMR/2021		9 of IBC	D Thakkar Construction Pvt Ltd Vs Srinivasa Construction Corporation Pvt Ltd

ORDER

Ms.Khusboo Shah Rajani, Counsel for the OC present. Mr.G.Bhupesh, Counsel for the CD present and submits that out of the amount of Rs.72,50,000/- which is due by this date, they released an amount of Rs.32 Lakhs today and they would be releasing the rest of the amount of Rs.40,50,000/- by 11.02.2023 and that the delay of the payment was due to they not receiving the amount that is due from the Maharashtra Government which is about an amount of Rs.2 Crores. Hence recording the said submission, list the matter on 24.02.2023.

Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL

RSN